

16  
**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 60/219/NCLT/AHM/2016 (New)  
C.P. No. 14/219/CLB/MB/2014 (Old)**

**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017**

**Name of the Company:** Anil Kumar Poddar  
V/s.  
Midland Polymers Ltd.

**Section of the Companies Act:** Section 219 of the Companies Act, 1956

<b><u>S.NO.</u></b>	<b><u>NAME (CAPITAL LETTERS)</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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1.

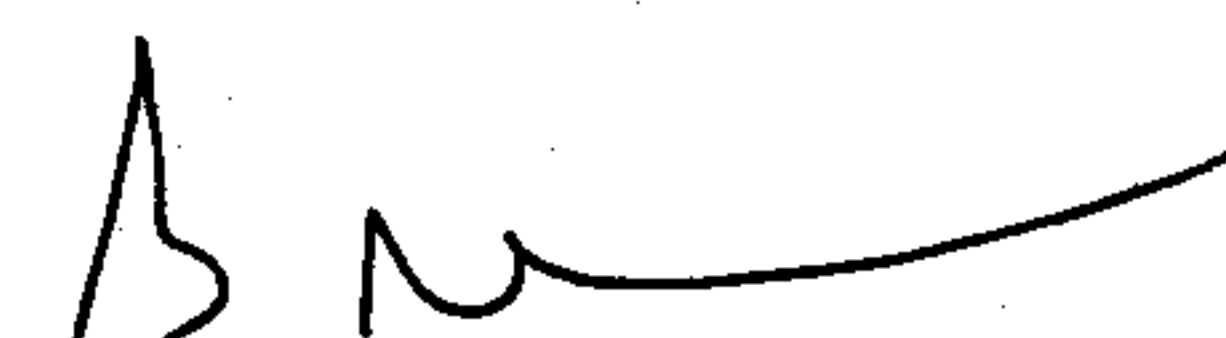
2.

**ORDER**

None present for Petitioner. None present for Respondent.

List the matter on 15.12.2017.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 25th day of October, 2017.